

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1772

ANSWERED ON:19.11.2010

INTEGRATED LOW COST SANITATION (ILCS) SCHEME

Choudhry Smt. Shruti;Deo Shri Kalikesh Narayan Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of proposals under the Integrated Low Cost Sanitation (ILCS) Scheme received from various State Government and Union Territory Administrations, Number of proposal approved out of them and the funds allocated and released thereunder during each of the last three years and current year, State/UT-wise ;

(b) the details of projects completed and the number of ILCS units actually built alongwith the utilization of funds under the scheme during the said period, State/UT- wise;

(c) the details of dry latrines still existed in some States and the progress made in regard to their conversion into twin pit pour flush latrines as per the target fixed in this regard;

(d) whether the target fixed in regard to conversion of existing dry latrines into twin pit pour flush latrines is likely to be achieved; and

(e) if not, the reasons therefore and the remedial measures taken/to be taken in this regard?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a): The Integrated Low Cost Sanitation Scheme (ILCS) has been revised in January, 2008 and proposals have been received for sanction under the revised guidelines from the State of Bihar, Uttar Pradesh, Jammu & Kashmir, West Bengal, Kerala, Manipur, Nagaland, Uttarakhand, Maharashtra, Madhya Pradesh and Tripura under the scheme. The details of proposals under the Integrated Low Cost Sanitation (ILCS) Scheme received from various State Government and Union Territory Administrations, Number of proposal approved out of them and the funds allocated and released thereunder during each of the last three years and current year, State/ UT-wise is at Annexure -I.

(b): Details of project completed and the number of units built alongwith the utilization of funds under the scheme during the said period, State/UT- wise is at Annexure -II.

(c),(d) & (e) : The States of Uttar Pradesh, Bihar and Uttarakhand have reported the existence of dry latrines and availed central subsidy for the conversion of these dry latrines into twin pit pour flush latrines under the revised guidelines of Integrated Low Cost Sanitation (ILCS) Scheme. The number of dry latrines as reported by these States are as follows:

State No. of dry latrines reported

Uttar Pradesh : 238253

Bihar : 2376 (The State had earlier reported existence of 931 dry latrines and has recently reported additional 1445 dry latrines in the State).

Uttarakhand : 1613

Funds have been sanctioned and released to these States for conversion of dry latrines into twin pit pour flush latrines. As per commitment given by these States, conversion of all dry latrines reported is likely to be completed by 31.12.2010. Further, the States are regularly impressed upon to complete the task within the targeted time.